

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

Original Application No. 1492 of 1999

Allahabad this the 09th day of November, 2004

Hon'ble Mr. Justice S.R. Singh, Vice Chairman
Hon'ble Mrs. Roli Srivastava, Member (A)

Kuldeep Mehrotra, Son of Late Rajendra Nath Mehrotra, R/o – C/o
Sri S.K. Mehrotra B-156/10 Khattri Para, Atrauli, Aligarh.

Applicant

By Advocate Shri Vikash Budhwar

Versus

1. Union of India through Kendriya Vidyalaya Sangathan, 18 Institutional Area Saheedjeet Singh Marg, New Delhi through its Commissioner.
2. Assistant Commissioner, Kendriya Vidyalaya Sangathan, Lucknow Region, Lucknow.

Respondents

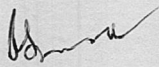
By Advocate Shri N.P. Singh

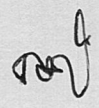
ORDER

By Hon'ble Mr. Justice S.R. Singh, V.C.

Heard learned counsel for the parties on merit.

2. Learned counsel for the parties are agree that the controversy involved in the present O.A. is similar to the O.A.No.1489 of 1999, which has been dismissed today by a separate order. In view of the Judgment in O.A. No.1489 of 1999, the instant O.A. is dismissed. No cost.


Member (A)


Vice Chairman

/M.M./